Annexure - 1 Name of the corporate debtor: Trend Electronics Limited; Date of commencement of Liquidation: February 10, 2023; List of stakeholders as on: November 10, 2025 List of secured financial creditors

(Amount in ₹) SI. No. Name of creditor Details of claim received Details of claim admitted Amount of Amount of any Amount of claim Amount of claim Remarks, if any contingent claim mutual dues. rejected under verification that may be set Date of receipt Amount claimed Amount of claim Nature of claim Whether Details of Security Interest Amount covered by Amount covered by % share in total security interest security interest guarantee amount of relinquished? (ves/NO) State Bank of India 10-03-2023 76,73,25,95,044 76,73,25,95,044 Working capital loan and co-obligor 76,73,25,95,044 Working capital loan - First Pari Passu charge on Current Assets and Second Pari Passu charge on Fixed 73,29,55,62,433 15.76% Yes or group borrowings assets of the Company co-obligor for group borrowings - First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current assets of the Company Central Bank of India 02-03-2023 62.03.55.64.649 57,96,65,86,524 Working capital loan and co-obligor 57,96,65,86,524 Yes Working capital loan - First Pari Passu charge on Current Assets and Second Pari Passu charge on Fixed 56.07.61.85.763 11.91% 4.06.89.78.125 for group borrowings assets of the Company co-obligor for group borrowings - First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current assets of the Company 56,97,01,38,374 Union Bank of India 10-03-2023 56 97 01 38 374 Co-obligor for group borrowings 56,97,01,38,374 Yes First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current 56 97 01 38 374 11 70% assets of the Company Bank of Baroda 10-03-2023 77,45,30,63,999 51,56,45,69,659 Co-obligor for group borrowings 51,56,45,69,659 Yes First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current 51,56,45,69,659 10.59% 25,88,84,94,340 assets of the Company IDBI Bank First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current 46,32,64,08,492 5 10-03-2023 46.32.64.08.492 46.32.64.08.492 Co-obligor for group borrowings 46.32.64.08.492 Yes 9.52% assets of the Company 41 24 52 76 094 Yes 10-03-202 43 18 42 51 421 41 24 52 76 094 Working capital loan - First Pari Passu charge on Current Assets and Second Pari Passu charge on Fixed 39 83 89 88 986 1 93 89 75 32 6 Canara Bank Working capital loan and co-obligor 8 47% assets of the Company for group borrowings co-obligor for group borrowings - First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current assets of the Company Working capital loan - First Pari Passu charge on Current Assets and Second Pari Passu charge on Fixed Punjab National Bank 10-03-2023 38,14,10,63,244 32,52,60,72,697 Working capital loan and co-obligor 32,52,60,72,697 Yes 29,45,02,92,236 5,61,49,90,547 6.68% or group borrowings assets of the Company co-obligor for group borrowings - First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current assets of the Company ICICI Bank Limited 11-04-2023 26,44,45,03,368 26,25,50,47,930 Co-obligor for group borrowings 26,25,50,47,930 First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current 26,25,50,47,930 5.39% 18,94,55,438 assets of the Company UCO Bank 10-03-2023 21.58.77.00.000 18.67.00.52.937 Co-obligor for group borrowings 18.67.00.52.937 Yes First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current 18.67.00.52.937 3.84% 2.91.76.47.063 ssets of the Company First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current 10 IFCI Ltd 10-03-202 8.86.54.62.755 8.57.04.16.070 Co-obligor for group borrowings 8.57.04.16.070 Yes 8.57.04.16.070 1.76% 29.50.46.685 assets of the Company 27-02-2023 25,35,86,52,906 25,35,86,52,906 Working capital loan and co-obligor 25,35,86,52,906 Yes - Working capital loan - First Pari Passu charge on Current Assets and Second Pari Passu charge on Fixed 23,91,08,34,444 5.21% 11 Indian Bank assets of the Company co-obligor for group borrowings - First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current assets of the Company 12 Indian Overseas Banl 10-03-2023 19,22,45,18,071 17,32,59,31,774 Co-obligor for group borrowings 17,32,59,31,774 Yes First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current 17,32,59,31,774 3.56% 1,89,85,86,297 assets of the Company 13 10-03-202 44,31,46,529 41,23,98,394 41,23,98,394 First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current 41,23,98,394 0.08% 3,07,48,135 Bank of Maharashtra Co-obligor for group borrowings Yes ssets of the Company 14 Life Insurance 12-03-2025 28,47,36,33,502 26,81,41,00,000 o-obligor for group borrowings 26,81,41,00,000 Yes First Pari Passu charge on Fixed Assets at Village Bhalgaon and Second Pari Passu charge on current 26,81,41,00,000 5.51% 1,65,95,33,502 assets of the Company

4,75,48,09,27,491

100%

32,69,00,56,023 11,81,23,99,437

Corporation of India

5,31,24,07,02,354

4,86,73,82,46,894

4,86,73,82,46,894